

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/9505/2025	SUBHRANSU SAHU VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// () //	AOR20220004152C202500006
2	D-BLAPL/9506/2025	NIHAR RANJAN OJHA VS UNION OF INDIA	BIPLAB KUMAR DASH VS	NCB BHUBANESWAR /5 /2024 () //	
3	D-BLAPL/9509/2025	APURBA BISWAS VS STATE OF ODISHA	SUBHASISH DAS VS	KALIMELA /22 /2025 () //	
4	D-BLAPL/9517/2025	AJAYA S @ S.AJAYA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202500087
5	D-BLAPL/9518/2025	RASHIKA KAND @ SURUK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /468 /2024 () //	
6	D-BLAPL/9519/2025	RASHIKA KAND @ SURUK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /469 /2024 () //	
7	D-BLAPL/9524/2025	NEPAL JAGADALA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	//0 () //	
8	D-BLAPL/9526/2025	TIKI @ SHANTILATA SETHI VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /348 /2024 () //	
9	D-BLAPL/9527/2025	SRIVAS SANA@ KUTU @ TITU VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /212 /2020 () //	
10	D-BLAPL/9528/2025	PANA MURMU VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /19 /2024 () //	
11	D-BLAPL/9530/2025	RAJAT KUMAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /572 /2024 () //	AOD20240000364C202500048

ORISSA HIGH COURT

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12	D-BLAPL/9531/2025	PRABHA NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA TOWN /283 /2023 () //	
13	D-BLAPL/9533/2025	PANKAJ NAHAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAMBHA (KHALLIKOTE) /151 /2025 () //	
14	D-BLAPL/9535/2025	PURNACHANDRA SAHU VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	// () //	AOD20240000170C202500006
15	D-BLAPL/9542/2025	PRASANTA MUKHI @ KHAKA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /25 /2022 () //	
16	D-BLAPL/9543/2025	REPO @ BAPUN SINGH VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /319 /2022 () //	
17	D-BLAPL/9546/2025	PRAMOD KUMAR BHABASAGAR VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 () //	
18	D-BLAPL/9547/2025	JAGA @ ASHOK NAIK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	NARASINGHPUR /283 /2022 () //	
19	D-BLAPL/9548/2025	NIHARIKA DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAXMISAGAR P.S. /164 /2024 () //	
20	D-BLAPL/9551/2025	GANGADHAR MALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /54 /2025 () //	
21	D-BLAPL/9554/2025	TUKUNA BEHERA VS STATE OF ODISHA	S.S.RAY (2) VS	GUNUPUR /182 /2024 () //	
22	D-BLAPL/9555/2025	AKHIL CLEMENT SURESH VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /31 /2025 () //	
23	D-BLAPL/9558/2025	RUPESH KUMAR MAHATO	DHIRENDRA NATH BEHERA	//	AOR20230000516C202500002

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/9559/2025	DASARATHA SENAPATI	SAMARESH PATTNAIK	KUJANGA /558 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/9561/2025	NARESH SUNA	AJIT KUMAR RAUT	BRAJARAJNAGAR /310 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/9563/2025	RITA SAHANI	SOMANATH MITRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/9565/2025	ABAKITA DIGAL	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/9567/2025	TUKULU @ SRIBATCHHA NAIK	BHARAT BHUSAN ROUTRAY	BANARAPAL /259 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/9568/2025	RAHUL @ PRAVAKAR SAHOO	CHIRANJIB ROUT	TALCHER TOWN /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/9569/2025	RAJU @ RAJKISHORE SAHU	BHABANI SHANKAR DASPARIDA	BANTALA /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/9570/2025	HATI @ SHAKTI NAIK @ SHAKTI PRASAD NAIK	BHARAT BHUSAN ROUTRAY	BANARAPAL /259 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/9577/2025	SAITHU MAHAMAD @ MAHAMMAD	S.S.RAY (2)	GUDARI /31 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/9578/2025	BUNTY @ AMIT SWAIN	SOUMYA RANJAN DAS	UDITNAGAR /301 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/9579/2025	SRIKANTA JENA @ KALIA	SIDHARTHA DAS	MANIABANDHA /4 /2025	
		VS	VS	()	

ORISSA HIGH COURT

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35	D-BLAPL/9580/2025	STATE OF ODISHA RATIKANTA DAS @ KANHU VS	ASHOK KUMAR JENA VS	// BALICHANDRAPUR /512 /2024 ()	
36	D-BLAPL/9581/2025	STATE OF ODISHA RATIKANTA DAS @ KANHU VS	ASHOK KUMAR JENA VS	// BADACHANA /25 /2025 ()	
37	D-BLAPL/9582/2025	STATE OF ODISHA RATIKANTA DAS @ KANHU VS	ASHOK KUMAR JENA VS	// BADACHANA /6 /2025 ()	
38	D-BLAPL/9584/2025	STATE OF ODISHA KARTIKA SETHI @ KARTIK SETHI VS	DEBASIS SWAIN VS	// TIGIRIA /196 /2024 ()	
39	D-CMAPL/12616/2025	STATE OF ODISHA AMBIKA PRASAD SINHA VS	RAMAKANTA NAYAK VS	// // ()	
40	D-CMAPL/12624/2025	EXECUTIVE ENGINEER (ELECTRICAL), CUTTACK SARASWATI NAYAK VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500089
41	D-CMP/12599/2025	BIHARI SAHOO GOPAL CHANDRA SAHOO VS	BADRINARAYAN PANDA VS	// // ()	
42	D-CMP/12603/2025	NABAGHANA SAHOO GOPAL CHANDRA SAHOO VS	BADRINARAYAN PANDA VS	// // ()	
43	D-CMP/12633/2025	NARENDRA KUMAR SAHOO BIMALA DEVI PASSARY @ BIMALA DEVI PASSARY VS	MAHESWAR MOHANTY VS	// // ()	
44	D-CMP/12668/2025	SURENDRA AGARWAL UMESH CHANDRA PATTNAIK@PATTANAIAK VS	SAILESH DAS VS	// // ()	
45	D-CMP/12670/2025	AMBIKA PRASAD MOHANTY RAMJILAL NAIK VS	DEBABRATA DASH VS	// // ()	
		SURESH NAIK		//	

ORISSA HIGH COURT

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46	D-CMP/12673/2025	M/S. GAYATI TECHNO SOLUTIONS, GANJAN VS THE B.M.C, GANJAM	SOURAV SUMAN BHUYAN VS	// 0 //	
47	D-CMP/12680/2025	AMARESH SARKAR VS CUTTACK DURGABARI SAMITY, CUTTACK	SOURAV SUMAN BHUYAN VS	// 0 //	
48	D-CMP/12698/2025	JAYANTILATA JENA VS RADHAKRUSHNA BARIK	PRAJNA SARITA MOHANTY VS	// 0 //	
49	D-CONTC/12589/2025	SAROJINI BHOI VS SHALINI PANDIT, I.A.S, SECY, SCHOOL AND MASS EDU DEPTT.	ADV VS	// 0 //	AOR20220001293C202500006
50	D-CONTC/12592/2025	BRAHMANANDA TRIPATHY VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //	
51	D-CONTC/12593/2025	BHAJMAN BEHERA VS SANJIB KUMAR MISHRA, IAS	ADV. VS	// 0 //	
52	D-CONTC/12607/2025	BELALSINGH GOND VS BHABANA SAHU, BEO	ADV. VS	// 0 //	
53	D-CONTC/12608/2025	BIJU BAG VS SATYABRATA SAHU, ADDITIONAL CHIEF SECRETARY	ADV. VS	// 0 //	
54	D-CONTC/12609/2025	SADIK KHAN VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, O.A.S., TAHASILDAR, BHADRAK	ADV VS	// 0 //	AOR20220001207C202500043
55	D-CONTC/12615/2025	PREMANANDA BHOI VS SEVASHREE BHOI, BEO	ADV. VS	// 0 //	
56	D-CONTC/12617/2025	DR SUSANTA KU DAS VS LOPAMUDRA MOHANTY, REGISTRAR, OUAT, BBSR, KHURDA	JAGAJIBAN PRADHAN VS	// 0 //	
57	D-CONTC/12621/2025	BISHNU PRASAD MISHRA	ADV.	//	

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		VS	VS	()	
		ANU GARG,IAS		//	
58	D-CONTC/12627/2025	JOGENDRA NATH GHARAI	ADV.	//	
		VS	VS	()	
		SUDEEP DAKUA,ZONAL MANAGER,UCO BANK,BALASORE		//	
59	D-CONTC/12629/2025	GANGADHAR SAHOO	ADV.	//	
		VS	VS	()	
		NIBETIA PANI,DISTRICT EDUCATION OFFICER,JAJPUR		//	
60	D-CONTC/12672/2025	ANJALI SADANGI	ADV.	//	
		VS	VS	()	
		SASANAMU DHANANJAYA,BEO		//	
61	D-CONTC/12676/2025	KAMALA PANDA	ADV.	//	
		VS	VS	()	
		PREMJIT NAYAK,IAS		//	
62	D-CONTC/12683/2025	SABITA SAMANTRAY	ADV	//	AOD20240000618C202500033
		VS	VS	()	
		DR. RADHAKANTA GARTIA, DISTRICT EDUCATION OFFICER		//	
63	D-CONTC/12684/2025	PRAMILA SWAIN	ADV	//	AOD20230000737C202500025
		VS	VS	()	
		SUSANTA KUMAR DASH, I.A.S., DIRECTOR, SECONDARY EDU ODISHA.		//	
64	D-CONTC/12695/2025	PRANAB RATH	ADV.	//	
		VS	VS	()	
		ARUN KUMAR RAY, IPS		//	
65	D-CONTC/12703/2025	RANJIT RAM	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		SASWAT MISHRA,IAS		//	
66	D-CONTC/12705/2025	NABAKISHORE PATI	NIROD KUMAR SAHU	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
67	D-CRLA/9496/2025	SUJATA ACHARYA	ASHOK KUMAR DAS	SAHID NAGAR P.S. /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLA/9502/2025	ARAKHITA HATI	TRILOCHAN NANDA	BOLANGIR SADAR /208 /2019	
		VS	VS	()	

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FILING REPORT AS ON :27/03/2025

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69	D-CRLA/9589/2025	STATE OF ODISHA BIJU@BIJAY KUMAR YADAV@DAS@JADAB@BEHERA	DEEPAK KUMAR DAS VS	// SAHID NAGAR P.S. /296 /2012 ()	
70	D-CRLMC/9495/2025	STATE OF ODISHA M/S. MANAPPURAM FINANCE LTD. VS	TAPAN KU. JENA SAMANTA VS	// BADABAZAR /128 /2025 ()	
71	D-CRLMC/9499/2025 CRLMC/1272/2025	STATE OF ODISHA TRILOCHANA SAHOO VS	AKSHAYA KUMAR BISOI VS	// PURIGHAT /20 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack)	
72	D-CRLMC/9507/2025	STATE OF ODISHA BINA @ BINOD MALLIK VS	SANTOSH KUMAR MOHANTY VS	GR/0000044/2023 MAHANGA /234 /2021 ()	AOR2022000053C202500020
73	D-CRLMC/9537/2025	STATE OF ODISHA BIJAY@BIJAY NAYAK VS	AMULYA RATNA PANDA VS	// KOTOAGARH /41 /2024 ()	
74	D-CRLMC/9545/2025	STATE OF ODISHA KABI RANJAN NAYAK VS	JVOTI RANJAN DEO VS	// PATTAMUNDAI /404 /2016 ()	AOR20220001593C202500019
75	D-CRLMC/9592/2025	STATE OF ODISHA VINAY PRAVIN GUAL VS	ANSHUL TIWARI VS	// BARGARH /677 /2023 ()	
76	D-CRLMP/9523/2025	STATE OF ODISHA GOPINATH NAIK VS	NIRANJAN PANDA VS	// // ()	AOD20240000317C202500003
77	D-CRLMP/9534/2025	STATE OF ODISHA P.MIRA KUMARI VS	ALOK KUMAR DAS VS	// // // ()	
78	D-CRLMP/9593/2025	STATE OF ODISHA URBASI PANDA VS	BHABANI SANKAR MISHRA VS	// // // ()	
79	D-CRLREV/9538/2025	STATE OF ODISHA K. DURUJA @ DURJYODHAN PATRA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// // // // ()	AOD20240000170C202500005

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80	D-CRLREV/9544/2025	B.GANESH REDDY@GANESH REDDY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /405 /2024 () //	
81	D-FAO/12597/2025	NATIONAL INSURANCE COMPANY LTD. VS KALANDI CHARAN PATRA	JYOTI RANJAN DEO VS	// () //	AOR20220001593C202500018
82	D-GUAP/12646/2025	ALIBHA MANDAL VS SANTOSH MANDAL	PRAJNA SARITA MOHANTY VS	// () //	
83	D-MACA/12613/2025	NEW INDIA ASSURANCE CO. LTD., CUTTACK VS BISWANATH BHUYAN	PRASANT KUMAR MISHRA VS	// () //	
84	D-MACA/12691/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS ARCHANA NAYAK	BIJOY DASMOHAPATRA VS	// () //	
85	D-MATA/12659/2025	IPSITA NANDA VS SATYABRATA PATI	BISHNU CHARAN SWAIN VS	// () //	
86	D-MATA/12674/2025	SWEETY@RASHMITA PADHEE@PANDA VS BALIA@BALARAM PANDA	LAXMINARAYAN PATEL VS	// () //	
87	D-RSA/12639/2025	ASHARANI SAHU VS GOLAKA BIHARI SAHU	ASISH KUMAR RAY VS	// () //	
88	D-RVWPET/12598/2025	MIRZA HALIM BAIG VS TAHASILDAR, SALIPUR	SANATAN DAS VS	// () //	AOD20250000022C202500003
89	D-STREV/12631/2025	M/S. TIDE WATER OIL CO., (INDIA) LTD., BBSR VS ORISSA SALES TAX TRIBUNAL, CUTTACK	PAWAN KUMAR AGRAWAL VS	// () //	
90	D-TRP(C)/12632/2025	SUNITA SETHI VS RAJANIKANTA SETHI	AKSHAYA KUMAR SUBUDHI VS	// () //	
91	D-WA/12587/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA, A.S.C.	//	LOD20240000194C202500156

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		VS	VS	()	
92	D-WA/12588/2025	MADAN MOHAN SWAIN STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	//	LOD20240000172C202500152
		VS	VS	()	
93	D-WA/12606/2025	GOUTAM CHANDRA PRUSTY STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000172C202500153
		VS	VS	()	
94	D-WA/12634/2025	PRAKASH CHANDRA POLLEYI STATE OF ODISHA	CHANDRAKANTA PRADHAN, A.G.A.	//	LOD20240000194C202500157
		VS	VS	()	
95	D-WA/12660/2025	MANOJA KUMAR KHUNTIA STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	//	LOD20240000172C202500154
		VS	VS	()	
96	D-WP(C)/12584/2025	PRAHALLAD CHANDRA PATRA MINAKSHI NAYAK	SRINIVAS MOHANTY	//	AOR20230000802C202500025
		VS	VS	()	
97	D-WP(C)/12585/2025	STATE OF ODISHA SABITA CHOUDHURY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500025
		VS	VS	()	
98	D-WP(C)/12586/2025	THE COMMISSIONER OF COMMERCIAL TAXES (CT) AND GOODS AND SERVICE TAX (GST)		//	
		BARSHA TRIPATHY	ATMAJIT MANMITH DAS	//	AOD20250000255C202500001
	WP(C)/9017/2025	VS	VS	()	
		STATE OF ODISHA		//	
99	D-WP(C)/12590/2025	PRAMOD KUMAR ROUT	ANJAN KUMAR BISWAL	//	
	WP(C)/8980/2025	VS	VS	()	
		STATE OF ODISHA		//	
100	D-WP(C)/12591/2025	FIRDOUS NARSIN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-WP(C)/12594/2025	HARAPRIYA DASH	KUNAL KUMAR SWAIN	//	
	WP(C)/8966/2025	VS	VS	()	
		STATE OF ODISHA		//	
102	D-WP(C)/12595/2025	SUNITA SAHOO	ATUL TRIPATHY	//	AOD20240000618C202500030
	WP(C)/8969/2025	VS	VS	()	

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103	D-WP(C)/12596/2025	STATE OF ODISHA GANESWAR MAJHI VS	PRAFULLA CHANDRA ACHARYA VS	// // 0	
104	D-WP(C)/12600/2025 WP(C)/8963/2025	STATE OF ORISSA DR. SOUMYA RANJAN SAHU VS	AMITAV DAS VS	// // 0	
105	D-WP(C)/12601/2025	THE STATE OF ODISHA DR.MADHUSUDAN MISHRA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
106	D-WP(C)/12602/2025	STATE OF ODISHA BHAJA GOBINDA ROUSTRAY VS	BIRAJA PRASANNA DAS VS	// // 0	
107	D-WP(C)/12604/2025 WP(C)/8987/2025	STATE OF ODISHA MINATI DHIR VS	PRANAB RANJAN CHHATOI VS	// // 0	
108	D-WP(C)/12605/2025 WP(C)/9039/2025	STATE OF ODISHA BHANJA KISHORE SAMAL VS	PRABHU PRASANNA BEHERA VS	// // 0	
109	D-WP(C)/12610/2025	M/S.JAISHREE HOMES PVT. LTD., BBSR SUMAN MINZ VS	BIBHU PRASAD DAS VS	// // 0	
110	D-WP(C)/12611/2025	STATE OF ODISHA MD. QAISERUJJAMAN VS	ARUN KUMAR PATRA VS	// // 0	
111	D-WP(C)/12612/2025	STATE OF ODISHA PRATAP CHANDRA DAS VS	SAILESH DAS VS	// // 0	
112	D-WP(C)/12614/2025	STATE OF ODISHA KOYEL BANERJEE VS	SAILABALA JENA VS	// // 0	
113	D-WP(C)/12618/2025	UNION OF INDIA GOURANGA CHARAN JENA VS	SRINIBASH SATAPATHY VS	// // 0	
		STATE OF ODISHA		//	

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114	D-WP(C)/12619/2025	NRUSINGH CHARAN JENA VS THE STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //	
115	D-WP(C)/12620/2025	SOUBHAGYA KUMAR KAR VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
116	D-WP(C)/12622/2025	DHURBA CHARAN JENA VS THE STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //	
117	D-WP(C)/12623/2025	M/S PAYIK SENTINELS PVT. LTD., KHURDA VS STATE OF ODISHA BEVERAGES CORPORATION LTD., KHURDA	SAILABALA JENA VS	// 0 //	
118	D-WP(C)/12625/2025	NIRANJAN MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
119	D-WP(C)/12626/2025	SARAT KUMAR BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
120	D-WP(C)/12628/2025	CHANDRAKANTA PARIDA VS THE STATE TAX OFFICER, CT AND GST CIRCLE JAJPUR, JAJPUR	UPASANA BAL VS	// 0 //	
121	D-WP(C)/12630/2025	AYASH KANTA NAIK VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202500024
122	D-WP(C)/12635/2025	DEBASIS PADHI VS SUCHISMITA MISHRA	DR. BINODA KUMAR MISHRA VS	// 0 //	
123	D-WP(C)/12636/2025 WP(C)/9019/2025	DEBENDRA SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
124	D-WP(C)/12637/2025 WP(C)/9020/2025	UTPAL KUMAR ACHARYA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	
125	D-WP(C)/12638/2025	RABI MAJHI	SAURAV TIBREWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/12640/2025	TIKESWAR NAIK @ NAYAK	SAURAV TIBREWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/12641/2025	DHIRENDRA KUMAR DAS	SURYA NARAYAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/12642/2025	MAHESWAR PANIGRAHY	PRATIK DASH	//	
		VS	VS	0	
		GOVT. OF ODISHA		//	
129	D-WP(C)/12643/2025	RAJESH KUMAR GUPTA	PRATIK DASH	//	
		VS	VS	0	
		JOINT COMMISSIONER OF GST AND (APPEAL), TERRITORIAL RANGE, BOLANGIR		//	
130	D-WP(C)/12644/2025	KRUPASINDHU SWAIN	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/12645/2025	DR. RAJALAXMI BEURA	NILAMADHAB SARKAR	//	
		VS	VS	0	
		VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY (OUAT), BBSR		//	
132	D-WP(C)/12647/2025	HARIPRIYA MOHANTA	NIRANJAN LENKA	//	
		VS	VS	0	
		COLLECTOR MAYURBHANJ		//	
133	D-WP(C)/12648/2025	DR. PRIYAMBADA NAIK	RAJJEET ROY	//	AOR20220001462C202500031
		VS	VS	0	
		THE COMMISSIONER-CUM-SECY, HIGHER EDU DEPTT.		//	
134	D-WP(C)/12649/2025	MANI BHOI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/12650/2025	ARJUN KATHIA	SRIDHAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/12651/2025	DR.B.SUBRAMANYAM DAS	PARSURAM PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/12652/2025	STATE OF ODISHA UTTAM KUMAR PATRA VS PUNJAB NATIONAL BANK	PRASANTA KUMAR SATAPATHY VS	// // ()	
138	D-WP(C)/12653/2025	LALMOHAN PATRA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// // ()	AOD20230000467C202500012
139	D-WP(C)/12654/2025	KALPATARU JENA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // ()	
140	D-WP(C)/12655/2025	KISHANLAL AGRAWAL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	DEBASISH HAZRA VS	// // ()	AOD20240000796C202500006
141	D-WP(C)/12656/2025	KALPATARU JENA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // ()	
142	D-WP(C)/12657/2025	DURBASHA SAHU VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// // ()	
143	D-WP(C)/12658/2025	JAGABANDHU PRUSTY VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// // ()	AOR20220001390C202500020
144	D-WP(C)/12661/2025	BISWARANJAN NANDI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// // ()	
145	D-WP(C)/12662/2025	MANJULATA BARIK VS SUB COLLECTOR CUM SBU DIVISIONAL MAGISTRATE	AMIT PRASAD BOSE VS	// // ()	
146	D-WP(C)/12663/2025	M/S MAA TARINI ENTERPRISES, BALASORE VS MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES, NEW DELHJI	PANKAJ KHANDELWAL VS	// // ()	
147	D-WP(C)/12664/2025	NRUSINGHA CHARAN JENA VS THE STATE OF ORISSA	SRINIBASH SATAPATHY VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/12665/2025	RADHANATH MALLICK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
149	D-WP(C)/12666/2025	RANJITA SWAIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
150	D-WP(C)/12667/2025	TEJARAJ PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
151	D-WP(C)/12669/2025	BIKASH CHANDRA PATNAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
152	D-WP(C)/12671/2025	PURI GANTUA NIJOG, SHREE GOPINATH DEB, PURI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
153	D-WP(C)/12675/2025	KANHU CHARAN SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
154	D-WP(C)/12677/2025	MRUTUNJAYA PATTANAİK VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //	
155	D-WP(C)/12678/2025	RAMA KANTA LENKA VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //	
156	D-WP(C)/12679/2025	RAJESH KUMAR SAHOO VS THE BRANCH MANAGER, SURYODAY SMALL FINANCE BANK LTD. (SSFBL), BBSR	RANJAN KUMAR NAYAK VS	// 0 //	
157	D-WP(C)/12681/2025	MAMATA PANDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
158	D-WP(C)/12682/2025	AMARENDRA PATTANAYAK VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //	AOD20230000737C202500026
159	D-WP(C)/12685/2025	JATINDRA NATH NAIK	DHANESWAR BEHERA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/12686/2025	LAXMINARAYAN SAHOO	BIJAY KUMAR MISHRA	//	
		VS	VS	()	
		PROJECT DIRECTOR NHAI, PAHAL, BBSR		//	
161	D-WP(C)/12687/2025	DEBENDRA NATH MAHATO	DHANESWAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/12688/2025	SAMIR KUMAR PUTY	DHANESWAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/12689/2025	GYANA RANJAN SAHOO	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/12690/2025	JYOTSNARANI DAS	SHYAM SUNDAR SINGH	//	
		VS	VS	()	
		CANARA BANK, REGIONAL/CENTRAL OFFICE, CUTTACK		//	
165	D-WP(C)/12692/2025	MAHANTA BAISHNAB CHARAN DAS	BHAKTADAS MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/12693/2025	SARAT KUMAR CHOUDHURY	RANJIT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/12694/2025	M/S. WINNERS PHARMA	ATUL TRIPATHY	//	AOD20240000618C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/12696/2025	BISWAJIT MOHANTY	DEBASISH HAZRA	//	AOD20240000796C202500004
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI		//	
169	D-WP(C)/12697/2025	SATYAJIT MOHANTY	DEBASISH HAZRA	//	AOD20240000796C202500005
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI		//	
170	D-WP(C)/12699/2025	DR.HARAPRIYA SAMANTARAYA	SANKAR PRAASAD PANI	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/12700/2025	STATE OF ODISHA M/S. IRON TRIANGLE LIMITED, BBSR VS	SIDHARTH SHANKAR PADHY VS	// // ()	
172	D-WP(C)/12701/2025	THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR SIBA MAJHI VS	PRABHAT KUMAR DASH VS	// // ()	
173	D-WP(C)/12702/2025	STATE OF ODISHA A.RAM GOPAL ACHARYA VS	PRABHAT KUMAR DASH VS	// // ()	
174	D-WP(C)/12704/2025	STATE OF ODISHA DR.SARAT KUMAR PARIDA VS	JAJATI KESHARI KHUNTIA VS	// // ()	
175	D-ABLAPL/9494/2025	STATE OF ODISHA ROHITA ROUT VS	SWARAJ PATEL VS	// // ()	AOR20220000246C202500018
176	D-ABLAPL/9497/2025	STATE OF ODISHA TUKUNA SWAIN VS	KURESH PRASAD DASH VS	// // ()	AOR20220001390C202500019
177	D-ABLAPL/9498/2025	STATE OF ODISHA SATENDRA SINGH VS	TRILOCHAN NANDA VS	// // ()	
178	D-ABLAPL/9500/2025	STATE OF ODISHA SUBHAKANTA MALIK VS	ASHOK KUMAR SAHOO VS	// // ()	
179	D-ABLAPL/9501/2025 ABLAPL/3578/2025	STATE OF ODISHA BAURIBANDHU PRADHAN @ AJIT PRADHAN @ BAUPSIT AUROBINDO ACHARYA VS	VS	// // ()	
180	D-ABLAPL/9503/2025	STATE OF ODISHA CHAUBAN BHUTIA VS	BIRAJA PRASAD NANDA VS	// // ()	
181	D-ABLAPL/9504/2025	STATE OF ODISHA DILLIP MOHANTY VS	RABINDRANATH BARIK VS	// // ()	AOR20220004220C202500011
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/9508/2025	SADANANDA SETHY @ SADA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL SADAR /261 /2025 () //	
183	D-ABLAPL/9510/2025	KUNA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /38 /2025 () //	
184	D-ABLAPL/9511/2025	HEMANTA KUMAR MAHANTA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /62 /2025 () //	
185	D-ABLAPL/9512/2025	PITAMBAR JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /50 /2025 () //	AOR20220001631C202500086
186	D-ABLAPL/9513/2025	SHASADHAR MALIK VS STATE OF ODISHA	DEBASISH SAMAL VS	DHAMNAGAR /106 /2025 () //	
187	D-ABLAPL/9514/2025	KUNA @ UMAKANTA BEHERA VS STATE OF ODISHA	SATYAJIT DAS VS	CUTTACK SADAR /190 /2025 () //	
188	D-ABLAPL/9515/2025	SUSANTA KUMAR SHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /96 /2025 () //	AOR20220001631C202500084
189	D-ABLAPL/9516/2025	RAM CHANDRA BEHERA @ RAM KUMAR BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /205 /2025 () //	AOR20220001631C202500085
190	D-ABLAPL/9520/2025	ARAKSHITA SWAIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	BALIKUDA /564 /2024 () //	
191	D-ABLAPL/9521/2025	PADO @ PADMANAV PODH VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /118 /2025 () //	
192	D-ABLAPL/9522/2025	MAKARDWAJ DAS @ MAKARDHWAJ DASH VS STATE OF ODISHA	SAROJ KU. MISHRA VS	KANTAMAL /24 /2025 () //	
193	D-ABLAPL/9525/2025	RABI @ RABINDRA KALTA	SAROJ KU. MISHRA	MANAMUNDA /241 /2023	

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/9529/2025	SAMANATH DAS @ SOMANATH DASH	ASHUTOSH MOHANTA	KEONJHAR TOWN /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/9532/2025	NANDLAL CHANDAN @ SANTOSH CHANDAN @ NARENDRA CHANDAN	ANNEET KHANDAN	DEOGAON /61 /2025	AOR20220001462C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/9536/2025	RISAB NAIK @ RISHAB NAIK @ RESHAB NAIK	SURYAKANTA DWIBEDI	BHAWANIPATNA TOWN /283 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/9539/2025	UMESH CHANDRA PADHI @ UMESH CHANDRA PADHI	NEEN KUMAR MISHRA	ANANDAPUR /75 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/9540/2025	BIJAYA KETAN SWAIN	AMITABH NAIK	KHURDA P.S. /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/9541/2025	SARBESWAR NAYAK	SUSANTA KUMAR BARAL	CAPITAL P.S. /100 /2025	AOR20220001297C202500087
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/9549/2025	SK. AISAN @ AHSAN	AMULYA RATNA PANDA	BALASORE SADAR /515 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/9550/2025	MITAN @ SATYASWARUP ROUTARAY	ACHYUTANANDA PATTANAIK	BEGUNIA P.S. /102 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/9552/2025	MAHESWAR GHADAI	JAYANTA KUMAR MAJHI	BALASORE SADAR /209 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/9553/2025	KAMAL LOCHAN GOUDA	TARINI PANIGRAHI	JEYPORE MAHILA /25 /2025	AOR20220000151C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/9556/2025	KRUSHNA CHANDRA PRADHAN	BIPIN KUMAR NAYAK	KONARK /36 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/9557/2025	STATE OF ODISHA SURYAKANTA SWAIN VS	SAMARESH PATTNAIK VS	// KUJANGA /116 /2025 ()	
206	D-ABLAPL/9560/2025	STATE OF ODISHA BIBHUTI BHUSAN PRADHAN VS	DINESH KUMAR MOHANTY VS	// RAMACHANDI /20 /2025 ()	AOD20220003518C202500016
207	D-ABLAPL/9562/2025	STATE OF ODISHA SAROJINI MOHANTY VS	DINESH KUMAR MOHANTY VS	// MARINE PENTHAKATA /108 /2024 ()	AOD20220003518C202500017
208	D-ABLAPL/9564/2025	STATE OF ODISHA MADHABANANDA BISWAL @ MADHABA BISWAL VS	AMITAV TRIPATHY VS	// / /0 ()	
209	D-ABLAPL/9566/2025	STATE OF ODISHA PRAMOD DAS @ PRAMOD KUMAR DAS VS	PRAMOD RANJAN BEHERA VS	// KUCHINDA /64 /2025 ()	AOD20220003518C202500018
210	D-ABLAPL/9571/2025	STATE OF ODISHA DIPTIMAYEE MISHRA @ DIPA MISHRA VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /76 /2025 ()	
211	D-ABLAPL/9572/2025	STATE OF ODISHA SAROJ KUMAR NAYAK VS	ANANDA PRAKASH DAS VS	// PIPLI /122 /2025 ()	
212	D-ABLAPL/9573/2025	STATE OF ODISHA SAROJ KUMAR NAYAK VS	ANANDA PRAKASH DAS VS	// PIPLI /123 /2025 ()	
213	D-ABLAPL/9574/2025	STATE OF ODISHA SAROJ KUMAR NAYAK VS	ANANDA PRAKASH DAS VS	// PIPLI /124 /2025 ()	
214	D-ABLAPL/9575/2025	STATE OF ODISHA NEHURU SAHU VS	TUKUNA KUMAR MISHRA VS	// KASHIPUR /37 /2025 ()	
215	D-ABLAPL/9576/2025	STATE OF ODISHA UMBARI MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// KASHIPUR /37 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :27/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/9583/2025	ANIL KUMAR SAMANTARAY VS STATE OF ODISHA	BIJAY SWAIN VS	JATNI P.S. /126 /2025 () //	
217	D-ABLAPL/9585/2025	BINATI MISHRA @ BINATI DIBYA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /76 /2025 () //	
218	D-ABLAPL/9586/2025	RAKESH MAHARANA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	Maitri Vihar PS /527 /2024 () //	
219	D-ABLAPL/9587/2025	SK. NASIMUDDIN VS STATE OF ODISHA	SATYABRATA DASH VS	BALICHANDRAPUR /68 /2025 () //	
220	D-ABLAPL/9588/2025	KUMAR MAHARANA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	Maitri Vihar PS /392 /2024 () //	
221	D-ABLAPL/9590/2025	AKASH KUMAR DAS VS STATE OF ODISHA	SITIKANT MISHRA VS	RAGHUNATHPUR /104 /2024 () //	
222	D-ABLAPL/9591/2025	RAJESWARI MOHANTY VS STATE OF ODISHA(VIG.)	GYANA RANJAN SETHI VS	BHUBANESWAR VIGILANCE /2 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :27/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/12646/2025 GUAP/ /	ALIBHA MANDAL MP	PRAJNA SARITA MOHANTY	3/2025
2	D-STREV/12631/2025 STREV/ /	M/S. TIDE WATER OIL CO., (INDIA) LTD., MP	BBSWAN KUMAR AGRAWAL	16/2025
3	D-STREV/12631/2025 STREV/ /	M/S. TIDE WATER OIL CO., (INDIA) LTD., MP	BBSWAN KUMAR AGRAWAL	17/2025
4	D-CRLLP/35/2023 CRLLP/35/2023	MOHAN PATEL MP	ANUPAM RATH	23/2025
5	D-ELPET/29862/2024 ELPET/17/2024	SHANKAR ORAM MP	M/S.MANOJ KUMAR PATI,D.PANI,R.MOHAPATRA,D.MISHRA,J.SAHO	40/2025
6	D-LAA/11453/2025 LAA/ /	KRUSHNA MOHANTY MP	SASWATI MOHAPATRA	80/2025
7	D-TRP(C)/12632/2025 TRP(C)/ /	SUNITA SETHI MP	AKSHAYA KUMAR SUBUDHI	92/2025
8	D-JCRLA/23074/2024 JCRLA/131/2024	PRAKASH BACHHA MP	DEBASHIS ROUTRAY	96/2025
9	D-RVWPET/12598/2025 RVWPET/ /	MIRZA HALIM BAIG MP	SANATAN DAS	148/2025
10	D-RVWPET/68/2022 RVWPET/68/2022	BABAJI CHARAN MOHAPATRA MP	BAIJAYANTI MOHANTY	149/2025
11	D-RVWPET/68/2022 RVWPET/68/2022	BABAJI CHARAN MOHAPATRA MP	BAIJAYANTI MOHANTY	150/2025
12	D-RVWPET/68/2022 RVWPET/68/2022	BABAJI CHARAN MOHAPATRA MP	BAIJAYANTI MOHANTY	151/2025
13	D-RVWPET/68/2022 RVWPET/68/2022	BABAJI CHARAN MOHAPATRA MP	BAIJAYANTI MOHANTY	152/2025
14	D-RVWPET/68/2022 RVWPET/68/2022	BABAJI CHARAN MOHAPATRA MP	BAIJAYANTI MOHANTY	153/2025
15	D-RVWPET/68/2022 RVWPET/68/2022	BABAJI CHARAN MOHAPATRA MP	BAIJAYANTI MOHANTY	154/2025
16	D-CMAPL/12616/2025 CMAPL/ /	AMBIKA PRASAD SINHA MP	RAMAKANTA NAYAK	180/2025
17	D-CMAPL/12616/2025 CMAPL/ /	AMBIKA PRASAD SINHA MP	RAMAKANTA NAYAK	181/2025
18	D-CMAPL/12624/2025 CMAPL/ /	SARASWATI NAYAK MP	SOUBHAGYA KUMAR DASH	182/2025
19	D-CMAPL/8997/2025 CMAPL/ /	HARIHAR SAHOO MP	LALIT KUMAR MAHARANA	183/2025
20	D-CMAPL/37980/2024 CMAPL/304/2024	SARBESWAR ROUT MP	SANATAN DAS	184/2025
21	D-CMAPL/37980/2024 CMAPL/304/2024	SARBESWAR ROUT MP	SANATAN DAS	185/2025
22	D-CMAPL/37980/2024 CMAPL/304/2024	SARBESWAR ROUT MP	SANATAN DAS	186/2025
23	D-MATA/12659/2025 MATA/ /	IPSITA NANDA MP	BISHNU CHARAN SWAIN	191/2025
24	D-MATA/12659/2025 MATA/ /	IPSITA NANDA MP	BISHNU CHARAN SWAIN	192/2025
25	D-CRLREV/8177/2025 CRLREV/177/2025	ASWINI KUMAR DASH MP		257/2025
26	D-CRLREV/9544/2025	B.GANESH REDDY@GANESH REDDY	SURYAKANTA DWIBEDI	

	CRLREV/ /	MP		258/2025
27	D-BLAPL/8759/2025	LILIP KUMAR JENA	BHABANI SHANKAR DASPARIDA	
	BLAPL/3261/2025	MP		407/2025
28	D-RSA/426/2009	SUDURI MALIK	M/S.B.H.MOHANTY	
	RSA/426/2009	MP		459/2025
29	D-CMP/6041/2025	K.SAKTI PRASAD SENAPATI	BHASKAR CHANDRA PANDA	
	CMP/224/2025	MP		496/2025
30	D-CMP/12668/2025	UMESH CHANDRA PATNAIK@PATTANAS	SAILESH DAS	
	CMP/ /	MP		497/2025
31	D-CMP/12673/2025	M/S. GAYATI TECHNO SOLUTIONS, GANJES	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		498/2025
32	D-CMP/12698/2025	JAYANTILATA JENA	PRAJNA SARITA MOHANTY	
	CMP/ /	MP		499/2025
33	D-ABLAPL/89/2025	NARESH KUMAR AHIR		
	ABLAPL/59/2025	MP		736/2025
34	D-ABLAPL/5648/2025	PRASANTA BEHERA		
	ABLAPL/2254/2025	MP		737/2025
35	D-MACA/12613/2025	NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASANT KUMAR MISHRA	
	MACA/ /	MP		845/2025
36	D-MACA/80/2025	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD., BBSR		
	MACA/96/2025	MP		846/2025
37	D-MACA/12691/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	BITOCH DASMOHAPATRA	
	MACA/ /	MP		847/2025
38	D-MACA/12691/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	BITOCH DASMOHAPATRA	
	MACA/ /	MP		848/2025
39	D-CRLMC/5482/2025	PRAMOD KUMAR SINGH	JAYAKRISHNA MOHAPATRA	
	CRLMC/1056/2025	MP		908/2025
40	D-CRLMC/36550/2024	LAXMANPATI BALIARSINGH		
	CRLMC/4647/2024	MP		909/2025
41	D-CRLMC/9537/2025	BIJAY@BIJAY NAYAK	AMULYA RATNA PANDA	
	CRLMC/ /	MP		910/2025
42	D-CRLMC/6611/2025	SAROJINI BATRA	SIDHARTHA SANKAR RAY 2	
	CRLMC/939/2025	MP		911/2025
43	D-CRLMC/9545/2025	KABI RANJAN NAYAK	JVOTI RANJAN DEO	
	CRLMC/ /	MP		912/2025
44	D-CRLMC/3620/2025	ANWAR ALI KHAN		
	CRLMC/755/2025	MP		913/2025
45	D-CRLMC/988/2025	DEBDEEP PANDA@DEBJEET PANDA	BHABANI SANKAR MISHRA	
	CRLMC/256/2025	MP		914/2025
46	D-CRLMC/8272/2025	SUBHARAJYOTI SAHOO		
	CRLMC/1169/2025	MP		915/2025
47	D-CRLA/9502/2025	ARAKHITA HATI	TRILOCHAN NANDA	
	CRLA/ /	MP		933/2025
48	D-CRLA/9502/2025	ARAKHITA HATI	TRILOCHAN NANDA	
	CRLA/ /	MP		934/2025
49	D-CRLA/565/2023	KINNAR GOURI NAIK	C.KASTURI	
	CRLA/565/2023	MP		935/2025
50	D-CRLA/9589/2025	BIJU@BIJAY KUMAR YADAV@DAS@JADAB	DEBBIKRAM DAS	
	CRLA/ /	MP		936/2025
51	D-CRLA/9589/2025	BIJU@BIJAY KUMAR YADAV@DAS@JADAB	DEBBIKRAM DAS	
	CRLA/ /	MP		937/2025
52	D-WA/12587/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA, A.S.C.	
	WA/ /	MP		1742/2025
53	D-WA/12587/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA, A.S.C.	
	WA/ /	MP		1743/2025
54	D-WA/12588/2025	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/ /	MP		1744/2025
55	D-WA/12588/2025	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/ /	MP		1745/2025
56	D-WA/12606/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		1746/2025
57	D-WA/12606/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		1747/2025

58	D-WA/12606/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	1748/2025
59	D-WA/12634/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	1749/2025
60	D-WA/12634/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	1750/2025
61	D-WA/12660/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1751/2025
62	D-WA/12660/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1752/2025
63	D-WA/12660/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1753/2025
64	D-WP(C)/12590/2025 WP(C)/8980/2025	PRAMOD KUMAR ROUT MP	ANJAN KUMAR BISWAL	5195/2025
65	D-WP(C)/9939/2025 WP(C)/7369/2025	ASITA KUMAR NAYAK MP		5196/2025
66	D-WP(C)/12585/2025 WP(C)/ /	SABITA CHOUDHURY MP	PRABODHA CHANDRA NAYAK	5197/2025
67	D-WP(C)/51669/2024 WP(C)/31852/2024	DILLIP KUMAR NAYAK (M.S. NAYAK ASSOCIATION) MP		5198/2025
68	D-WP(C)/12594/2025 WP(C)/8966/2025	HARAPRIYA DASH MP	KUNAL KUMAR SWAIN	5199/2025
69	D-WP(C)/42085/2024 WP(C)/24963/2024	DEEPAK KUMAR PRADHAN MP		5200/2025
70	D-WP(C)/35995/2024 WP(C)/22271/2024	PRADYUMNA KUMAR SETHI MP		5201/2025
71	D-WP(C)/12586/2025 WP(C)/9017/2025	BARSHA TRIPATHY MP	ATMAJIT MANMITH DAS	5202/2025
72	D-WP(C)/12600/2025 WP(C)/8963/2025	DR. SOUMYA RANJAN SAHU MP	AMITAV DAS	5203/2025
73	D-WP(C)/35993/2024 WP(C)/24491/2024	SAGARIKA DAS MP		5204/2025
74	D-WP(C)/12595/2025 WP(C)/8969/2025	SUNITA SAHOO MP	ATUL TRIPATHY	5205/2025
75	D-WP(C)/12602/2025 WP(C)/ /	BHAJA GOBINDA ROUTRAY MP	BIRAJA PRASANNA DAS	5206/2025
76	D-WP(C)/35996/2024 WP(C)/27179/2024	RATNAMANJARI TRIPATHY MP		5207/2025
77	D-WP(C)/12605/2025 WP(C)/9039/2025	BHANJA KISHORE SAMAL MP	PRABHU PRASANNA BEHERA	5208/2025
78	D-WP(C)/12283/2025 WP(C)/8938/2025	BIKASH CHANDRA SETHI @ BIKASH SETHI MP	MANORANJAN PADHI	5209/2025
79	D-WP(C)/12583/2025 WP(C)/8984/2025	M/S SHRIRAM FINANCE CO.LTD.,CHENNAI MP	ANANJAN KUMAR NAYAK	5210/2025
80	D-WP(C)/12610/2025 WP(C)/ /	SUMAN MINZ MP	BIBHU PRASAD DAS	5211/2025
81	D-WP(C)/12611/2025 WP(C)/ /	MD. QAISERUJJAMAN MP	ARUN KUMAR PATRA	5212/2025
82	D-WP(C)/8990/2025 WP(C)/6792/2025	SARITA SAHOO MP	SIDHESWAR MALLIK	5213/2025
83	D-WP(C)/12612/2025 WP(C)/ /	PRATAP CHANDRA DAS MP	SAILESH DAS	5214/2025
84	D-WP(C)/12612/2025 WP(C)/ /	PRATAP CHANDRA DAS MP	SAILESH DAS	5215/2025
85	D-WP(C)/10275/2025 WP(C)/7576/2025	SUBHADARSINI DAS MP	MR. SUBIR PALIT AMITABH MISHRA	5216/2025
86	D-WP(C)/12625/2025 WP(C)/ /	NIRANJAN MOHANTY MP	SUBHRANSU BHUSAN MOHANTY	5217/2025
87	D-WP(C)/12005/2025 WP(C)/ /	DR. LAXMIDHAR BISWAL MP	RITURANJAN CHHOTARAY	5218/2025
88	D-WP(C)/25585/2023 WP(C)/25585/2023	SISIR NATH MP	KISHORE KUMAR JENA	5219/2025
89	D-WP(C)/12628/2025	CHANDRAKANTA PARIDA	UPASANA BAL	

	WP(C)/ /	MP		5220/2025
90	D-WP(C)/3364/2025 WP(C)/3084/2025	ATMAN SANIFITTINGS PVT LTD., CUTTACK MP	SHARMISTHA PRIYADARSHINI	5221/2025
91	D-WP(C)/10080/2019 WP(C)/10080/2019	JHADESWAR MAHADEV BIJE SRIKANTHAPUR MP	DEVIKRIKA PRASAD MOHANTY	5222/2025
92	D-WP(C)/33152/2020 WP(C)/33152/2020	MANGULU MUNDA MP	MR. H.M.DHAL	5223/2025
93	D-WP(C)/15371/2006 WP(C)/15371/2006	DASARATHI SAHU MP		5224/2025
94	D-WP(C)/12635/2025 WP(C)/ /	DEBASIS PADHI MP	DR. BINODA KUMAR MISHRA	5225/2025
95	D-WP(C)/12635/2025 WP(C)/ /	DEBASIS PADHI MP	DR. BINODA KUMAR MISHRA	5226/2025
96	D-WP(C)/12630/2025 WP(C)/ /	AYASH KANTA NAIK MP	SADASIVA PATRA (1)	5227/2025
97	D-WP(C)/12636/2025 WP(C)/9019/2025	DEBENDRA SAHU MP	PRASANTA KUMAR SATAPATHY	5228/2025
98	D-WP(C)/35420/2020 WP(C)/35420/2020	CHINMAYEE PATNAIK MP	M/S.BIBHU PRASAD TRIPATHY, R.D.ACHARYA, N.BARIK, A.K.DASH,	5229/2025
99	D-WP(C)/12637/2025 WP(C)/9020/2025	UTPAL KUMAR ACHARYA MP	MANAS PATI	5230/2025
100	D-WP(C)/11706/2025 WP(C)/8531/2025	SAIRAM APAT MP	ARUN KUMAR PATRA	5231/2025
101	D-WP(C)/46208/2024 WP(C)/27086/2024	MENAKA KALO MP	PRASANTA KUMAR DAS	5232/2025
102	D-WP(C)/46208/2024 WP(C)/27086/2024	MENAKA KALO MP	PRASANTA KUMAR DAS	5233/2025
103	D-WP(C)/12643/2025 WP(C)/ /	RAJESH KUMAR GUPTA MP	PRATIK DASH	5234/2025
104	D-WP(C)/12652/2025 WP(C)/ /	UTTAM KUMAR PATRA MP	PRASANTA KUMAR SATAPATHY	5235/2025
105	D-WP(C)/12637/2025 WP(C)/9020/2025	UTPAL KUMAR ACHARYA MP	MANAS PATI	5236/2025
106	D-WP(C)/7817/2025 WP(C)/5936/2025	BISHNU CHARAN PRADHAN MP		5237/2025
107	D-WP(C)/12656/2025 WP(C)/ /	KALPATARU JENA MP	ARJUNA CHARANA BEHERA	5238/2025
108	D-WP(C)/12653/2025 WP(C)/ /	LALMOHAN PATRA MP	ASISH KUMAR RAY	5239/2025
109	D-WP(C)/12662/2025 WP(C)/ /	MANJULATA BARIK MP	AMIT PRASAD BOSE	5240/2025
110	D-WP(C)/12663/2025 WP(C)/ /	M/S MAA TARINI ENTERPRISES, BALASORE MP	RANKAJ KHANDELWAL	5241/2025
111	D-WP(C)/12666/2025 WP(C)/ /	RANJITA SWAIN MP	AMIT PRASAD BOSE	5242/2025
112	D-WP(C)/12667/2025 WP(C)/ /	TEJARAJ PANDA MP	LAXMIKANTA MOHANTY	5243/2025
113	D-WP(C)/7753/2025 WP(C)/5895/2025	SWARUP PRAKASH SHEE MP		5244/2025
114	D-WP(C)/12675/2025 WP(C)/ /	KANHU CHARAN SAHOO MP	SOURAV SUMAN BHUYAN	5245/2025
115	D-WP(C)/12677/2025 WP(C)/ /	MRUTUNJAYA PATTANAİK MP	KAIBALYA PANDA	5246/2025
116	D-WP(C)/7820/2025 WP(C)/5900/2025	BARADA PRASANNA BEHERA MP		5247/2025
117	D-WP(C)/12679/2025 WP(C)/ /	RAJESH KUMAR SAHOO MP	RANJAN KUMAR NAYAK	5248/2025
118	D-WP(C)/12686/2025 WP(C)/ /	LAXMINARAYAN SAHOO MP	BIJAY KUMAR MISHRA	5249/2025
119	D-WP(C)/12689/2025 WP(C)/ /	GYANA RANJAN SAHOO MP	SOURAV SUMAN BHUYAN	5250/2025
120	D-WP(C)/12689/2025 WP(C)/ /	GYANA RANJAN SAHOO MP	SOURAV SUMAN BHUYAN	5251/2025

121	D-WP(C)/12692/2025 WP(C)/ /	MAHANTA BAISHNAB CHARAN DAS MP	BHAKTADAS MOHANTY	5252/2025
122	D-WP(C)/7538/2025 WP(C)/5812/2025	STHITI PRAGYAN TRIPATHY MP		5253/2025
123	D-WP(C)/12655/2025 WP(C)/ /	KISHANLAL AGRAWAL MP	DEBASISH HAZRA	5254/2025
124	D-WP(C)/12336/2025 WP(C)/ /	JITENDRA KUMAR SAHOO MP		5255/2025
125	D-WP(C)/12696/2025 WP(C)/ /	BISWAJIT MOHANTY MP	DEBASISH HAZRA	5256/2025
126	D-WP(C)/12694/2025 WP(C)/ /	M/S. WINNERS PHARMA MP	ATUL TRIPATHY	5257/2025
127	D-WP(C)/12700/2025 WP(C)/ /	M/S. IRON TRIANGLE LIMITED, BBSR MP	SIDHARTH SHANKAR PADHY	5258/2025
128	D-WP(C)/6962/2025 WP(C)/6311/2025	RESHMA DUNG DUNG MP	BHABANI SANKAR MISHRA	5259/2025
129	D-WP(C)/12704/2025 WP(C)/ /	DR.SARAT KUMAR PARIDA MP	JAJATI KESHARI KHUNTIA	5260/2025
130	D-WP(C)/12697/2025 WP(C)/ /	SATYAJIT MOHANTY MP	DEBASISH HAZRA	5261/2025